

आयकर अपीलीय अधिकरण "I" न्यायपीठ मुंबई मे ।
IN THE INCOME TAX APPELLATE TRIBUNAL "I" BENCH, MUMBAI
श्री महावीर सिंह, न्यायिक सदस्य एवं श्री राजेश कुमार लेखा सदस्य के समक्ष ।
BEFORE SRI MAHAVIR SINGH, JM AND SRI RAJESH KUMAR, AM

आयकर अपील सं./ ITA No. 4478/Mum/2016
(निर्धारण वर्ष / Assessment Year 2008-09)

Sterling and Wilson Pvt. Ltd.
9th Floor, Universal Majestic
LP Lokhande Marg, Chembur,
Mumbai-400 043

..... (अपीलार्थी / Appellant)

Vs.

The Addl. Commissioner of Income Tax,
(Now Assistant Commissioner of Income Tax)
Range 7(2) (Now Circle 14(3)(2))
Mumbai

..... (प्रत्यर्थी / Respondent)

स्थायी लेखा सं./PAN No. AAACS9939D

सुनवाई की तारीख / Date of hearing:	11-07-2018
घोषणा की तारीख / Date of pronouncement :	11-07-2018
शुद्धिपत्र की तारीख / Date of Corrigendum	23-08-2018

शुद्धिपत्र / CORRIGENDUM

While passing the order dated 11th July 2018, in the aforesaid Income Tax Appeal, in the cause title name of assessee has been inadvertently mentioned as 'sterling and Will Pvt Ltd' instead of '**Sterling and Wilson Pvt. Ltd.**', which now stands corrected and the name of assessee may be read as '**Sterling and Wilson Pvt. Ltd.**'

The order dated 11th July 2018, is modified to this extent only.

Sd/-

(राजेश कुमार / RAJESH KUMAR)

(लेखा सदस्य / ACCOUNTANT MEMBER)

मुंबई, दिनांक/ Mumbai, Dated: 23-08-2018

सुदीप सरकार, व.निजी सचिव / Sudip Sarkar, Sr.PS

Sd/-

(महावीर सिंह / MAHAVIR SINGH)

(न्यायिक सदस्य/ JUDICIAL MEMBER)



ITA Nos. 4478/Mum/2016

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. आयकर आयुक्त(अपील) / The CIT(A)
4. आयकर आयुक्त / CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, मुंबई / DR, ITAT, Mumbai
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

सत्यापित प्रति //True Copy//

उप/सहायक पंजीकार (Asstt. Registrar)
आयकर अपीलीय अधिकरण, मुंबई / ITAT, Mumbai